

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-612/MB/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.03.2019**

NAME OF THE PARTIES: BharatiAirtel Limited

v/s.

Compulink(India) Private Limited

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

41. C.P. (IB)-612/MB/2019

The counsel for the petitioner filed proof of service for serving the petition and is directed to inform the next date of hearing to the other side and file proof of service. List this matter on 25.04.2019.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)